

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No.3368/2018
M.A. No.3773/2018

Friday, this the 7th day of September, 2018

**Hon'ble Ms. Nita Chowdhury, Member (A)
Hon'ble Mr. S.N. Terdal, Member (J)**

1. Mrs. Teenu Yadav, CAT UR
Aged about 29 years & 6 months, Group B
d/o Sh. Partap Singh
r/o Village Parkhotampur
Post Office Jatusana, District Rewari
Haryana
2. Ms. Doli, TGT English (Female)
Aged about 38 years, Group B
d/o Sh. Jagdish Prasad
r/o A-105, Jagdamba Colony
Johripur Extn., Delhi – 110 094
(Near Aan Jyoti Public School)
3. Jyoti, TGT English (Female)
Group B
Aged about 27 years
d/o Sh. Satbir
r/o VPO Bhainshru Kalan Tehsil Sampla
Rohtak – 124 501
4. Ritu, TGT English (Female)
Group B
Aged about 28 years
d/o Sh. Jai Singh
r/o 2012, Sector 23, Sonepat
Haryana – 131001
5. Suman, TGT English (Female)
Group B
Aged about 28 years
d/o Sh. Khushi Ram
r/o H.No.D-52, New Police Line
Kingsway Camp, Delhi – 110 009
6. Supriti TGT English (Female)
Group B
Aged about 38 years

d/o Sh. Brajvir Singh
r/o B-2/358, Yamuna Vihar, Delhi - 53

(Mr. Harshvardhan Singh Rathore, Advocate)

..Applicants

Versus

1. Chairman

Delhi Subordinate Services Selection Board (DSSSB)
FC-18, Karkardooma Institutional Area,
Delhi – 32

2. The Secretary

Delhi Subordinate Services Selection Board (DSSSB)
GNCTD
FC-18, Karkardooma Institutional Area,
Delhi – 32

..Respondents

(Mrs. Harvinder Oberoi, Advocate)

O R D E R (ORAL)

Ms. Nita Chowdhury:

When this matter is taken up for hearing, learned counsel for applicants states that the applicants have successfully filled in their online applications as an aspirant of TGT (English) (Female) – Post Code No.132/2017, but the admit cards have not been issued to them. As the written examination is scheduled for 08.09.2018, the learned counsel requests that the respondents may be directed to issue the applicants their admit cards.

2. Mrs. Harvinder Oberoi, learned counsel was directed to take notice on behalf of the DSSSB. She appears and is directed to instruct the DSSSB to verify the on-line submission of the applications of these applicants and if found to be in order, to also issue admit cards to them, so that they may participate in the examination scheduled for 08.09.2018. The applicants

are directed to give a list of persons and copy of this O.A. to the respondents just now, which has been given by them in the Court. As nothing remains in this O.A., it is disposed of accordingly.

Order **dasti.**

(S.N. Terdal)
Member (J)

/anjali/

(Nita Chowdhury)
Member (A)